



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA



RBI/2021-22/131 DCM (Admin) No.S472/19.01.010/2021-22

November 16, 2021

The Chairman / Managing Director
The Chief Executive Officer
All Banks

Madam / Dear Sir,

Withdrawal of Obsolete Regulatory Circulars/ Instructions - Interim Recommendations of the Regulations Review Authority 2.0

Please refer to the <u>Press Release on Interim Recommendations of the Regulations</u>
Review Authority (RRA) 2.0 dated November 16, 2021.

2. A comprehensive review of the circulars issued by the Department of Currency Management was undertaken as part of the rationalisation exercise under RRA 2.0 and as per recommendations of the RRA, the regulatory instructions / circulars listed in the Annex stand withdrawn with immediate effect.

Yours faithfully,

(Suman Ray) Chief General Manager-in-Charge

Encl: As above

Annex

List of Circulars withdrawn with effect from November 16, 2021

S. No	Circular Referred	Date	Subject
1	DCM.NPDA.No.688/ 09.39.00/2001-02	March 22, 2002	Presence of chest representatives at the time of examination of soiled notes in the Reserve Bank
2	DCM.(NPD).No.G30/ 09.39.00/2001-02	March 23, 2002	Incentive for improving service to non- chest branches
3	DCM.(NPDA).No.G- 1/ 09.39.00/2002-03	July 05, 2002	Presence of chest representatives at the time of examination of soiled notes in the Reserve Bank
4	DCM.(NPD).No.G-9/ 09.39.00/2002-03	September 23, 2002	Incentive for improving service to non- chest branches - Clarification
5	DCM.(Plg).No.982/ 10.87.05/2002-03	December 20, 2002	Clean Note Policy
6	DCM.(NPD).No.317/ 09.39.00/2003-04	October 11, 2003	Clean Note Policy - Banding of Note Packets- Use of stickers, etc
7	DCM.(NPD).No.402/ 09.39.00/2004-05	February 22, 2005	Clean Note Policy- Sorting of Banknotes
8	DCM(CD)No.816/ 04.36.03/2005-06	July 25, 2005	Computerization of Currency Chest Operations
9	DCM.(NPD).No.6316/ 09.40.02/2006-07	March 09, 2007	Incentive for improving service to non- chest branches